## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/74/IB/2018

PETITION NUMBER

: TCP/10/IB/2017

NAME OF THE PETITIONER(S)

: ELLIOTT EBARA TURBOMACHINERY

CORPORATION

NAME OF THE RESPONDENT(S)

: NAGARJUNA OIOL CORPORATION LTD &

**ANOTHER** 

UNDER SECTION

: 60(5)(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Mr. Aravinal Pandian for Ms. Aparajitha Vuluvavath Mr. Himanshu Vidhani

For Applicant Sparaji the Vishward

Counsel for Applicant present. The Registry is directed to issue notice to the other side. Counsel for the Applicant is also directed to serve a private notice to the RP. Put up on 08.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

ghk